Name of Corporate Debtor : Supreme Panvel Indapur Tollways Private Limited						Annexure 4 Date of Commencemnt of CIRP : 30 August 2024					(Version 2: Pursuant to claims received and updated as on 12 February 2025)				
List of Unsecured Financial Creditor (Other than the financial creditor belonging to any class of creditor)															
	Name of Creditor	Details of claim received		Details of claim Admitted							Amount of any mutual				
SI.No		Date of Receipt	Amount claimed	Amount of claim Admitted	Financial Debt	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related party?	% of voting share in COC if applicable	Amount of Contingent claim	Amount of any mutual dues that may be set off	Amount of claim not	Amount of claim under verification	Remarks, If any	
1	National Highway Authority of India	28-Jan-25	5,40,00,00,000	5,40,00,00,000	Unsecured	-	-	No	18.33%	-	-	-	-	-	
2	Supreme Infrastructure BOT Pvt Ltd	04-Jan-25	4,03,70,86,027	-	Unsecured	-	-	Yes	-	-	-	4,03,70,86,027	-	-	
3	Supreme Infrastructure India Pvt Ltd	04-Jan-25	2,54,64,19,726	-	Unsecured	-	-	Yes	-	-	-	2,54,64,19,726	-	-	
	Total		11,98,35,05,753	5,40,00,00,000	-	-	-	-	18.33%	-	-	6,58,35,05,753	-	-	